

**दिल्ली के बाजारों में सफाई**

६०६. श्री नवल प्रभाकर: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या दिल्ली नगरपालिका के क्षेत्र में विस्थापित व्यक्तियों के लिये बनाये गये बारह बाजारों में सफाई का प्रबन्ध अस्तोषजनक है; और

(ख) यदि हां, तो इन बाजारों की दशा सुधारने के लिये क्या कार्यवाही की गयी है ?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) The sanitary arrangements are not entirely satisfactory.

(b) The Delhi State Government are taking necessary steps in consultation with the Delhi Municipal Committee to bring about the desired improvements.

**ROAD TRANSPORT**

607. **Sardar Hukam Singh:** Will the Minister of Transport be pleased to state the policy of the Government of India towards the future expansion of road transport (motor) service in the country?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Under the Constitution, the subject of road transport services falls within the executive jurisdiction of the State Governments, who are primarily responsible for policy decisions on the subject. The Government of India are, however, interested in the coordinated development of road and rail transport and their views on the manner in which this coordination should be effected are embodied in the Road Transport Corporations Act of 1950.

**DELIVERY OF RAILWAY PARCELS**

608. **Shri Viswanatha Reddy:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to introduce in Delhi the scheme of collection and street delivery of Railway parcels, as in Madras; and

(b) whether representations have been made in this regard?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b). No, Sir.

**SPECIAL TRAINS**

609. **Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state:

(a) the number of special trains that were run to Ajmer during the last All India Congress Committee meeting in July 1954;

(b) the names of the places from where they were run; and

(c) whether it is a fact that the average number of passengers which travelled by these special trains was less than ten?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Seven.

(b) Delhi, Neemuch, Marwar Junction, Bandikui, Bhilwara and Phulera.

(c) No.

**DEMONSTRATION BY SEAMEN IN BOMBAY**

610. **Shri Gidwani:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there was a demonstration of seamen in front of Seamen's Employment Office at Ballard Estate, Bombay on the 18th August, 1954; and

(b) if so, the reasons therefor?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) Does not arise.

**WAGONS**

611. **Shri Ramananda Das:** Will the Minister of Railways be pleased to state:

(a) the total number of wagons lying unused on the different Railways;

(b) the reasons thereof; and

(c) whether some of these wagons are used after minor repair and some are sold or used as iron or scrap iron?